

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:772

ANSWERED ON:31.07.2006

MANDATORY ENVIRONMENTAL CLEARANCE FOR IRRIGATION PROJECTS

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of irrigation project proposals received and granted environmental clearance, project-wise and State-wise, particularly in Andhra Pradesh;
- (b) the number of project proposals still pending such clearance; (
- (c) whether it is mandatory to seek environmental clearance for those projects which involve forest land ;
- (d) if so, whether some irrigation projects have been executed or are under execution without securing such clearance;
- (e) if so, the details thereof, project-wise and State-wise, particularly in Andhra Pradesh; and
- (f) the action taken/proposed in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA).

- (a) & (b) During last one year, 16 (sixteen) irrigation projects have been received. Out of which till date 15 (fifteen) projects were granted environmental clearances. List of projects is annexed.
- (c) No Sir. Only major irrigation projects whose cultural command area is more than 10,000 hectare require environmental clearance, irrespective of involvement of forest land.
- (d) Information is being collected from State Governments & Union Territories.
- (e) & (f) Do not arise.